

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 303 of 2019

Dated : 31st October, 2019

In the matter of:-

M/s. Jayaswal Neco Industries Limited

Vs.

**Chhattisgarh State Electricity Regulatory Commission
& Anr.**

...Appellant(s)

...Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **16.01.2020.**

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(Court Master)